

The organisation is having its annual congregation at Ananda Nagar from 29th December, 1989 to 2nd January, 1990 where about one lakh persons are expected. There are rumours floating all around Anand Nagar that there will be disturbances at the time of the congregation. If timely measures are not taken, the situation will get worsened. It is the duty of the Central Government to protect the lives of the people by immediately posting CRPF and BSF units there.

[Translation]

(iii) Need to construct a dam to save several villages from soil erosion in district Badaun (U.P.)

SHRI S.P. YADAV (Sambhal): Mr. Speaker, Sir, the Ganga river has been causing heavy soil erosion during the rainy season in Gunnaur Tehsil of Badaun district in Uttar Pradesh. About 50 villages have been submerged by the Ganga and as a result the people of those villages have been rendered homeless. The oldest and very famous villages of the area like "Ahrola Nawabad", "Bajangi" "Sigaula" "Pukhta" etc. are now threatened with serious soil erosion.

I would request the Government to protect these villages by constructing an embankment otherwise these villages will no more exist in July 1990.

[English]

(iv) Need to give adequate compensation to the persons displaced by setting up of a defence production unit at Saintala in Bolangir, Orissa

SHRI BAL GOPAL MISHRA (Bolangir): A defence production unit has been set up at Saintala in Bolangir district of Orissa where a large number of people have been given employment. But it is a matter of great regret that priority is not being given in employment to the sons of the soil, when the establishment of that Defence Production was mooted, it was expected that it will solve that local

unemployment problem to some extent. But enough attention has not been paid to provide job to the local people despite the fact that there is no dearth of skilled and unskilled workers/people in that part of Orissa. As regards the compensation, the amount paid to the displaced persons is very low and unreasonable. No special arrangement has been made for the rehabilitation of those displaced persons. Step has not been taken to provide suitable employment to the displaced persons in that defence production unit. This has caused a great resentment.

In view of this, I would like to urge upon the Government to provide suitable employment in that plant to at least one member from the displaced family. The amount of compensation should be enhanced and proper care taken to provide job to the local people while recruitment takes place.

(v) Need to ensure proper functioning of telephones in Kalyani, West Bengal

SHRI ASIM BALA (Nabadwip): Telephones in Kalyani (West Bengal) always remain out of order. Kalyani is one of the Sub-Divisional towns in my Constituency. It is an industrial complex. Large number of factories, one University a number of schools, colleges, different State and Central Government offices are located there. People in general are suffering very much due to defective telephone system.

I would request the Minister to kindly look into the matter so that the Communication System is speeded up immediately.

(vi) Need to set up an oil refinery in Thanjavur district in Tamil Nadu

SHRIMINIYAN SELVARASU (Nagapattinam): The exploration for oil and gas in the Cauvery delta has been very successful and the crude find is of very fine quality. The production of crude which is about 600 tonnes per day now is expected to go up further. Naturally, the people of Thanjavur district expect and demand an oil refinery there.